

# CENTRAL INFORMATION COMMISSION

Room No. – 308, 2<sup>nd</sup> Floor, August Kranti Bhawan,  
Bhikaji Cama Place, New Delhi – 110066.  
Website: cic.gov.in

File No. CIC/KY/A/2015/000898

Appellant : Shri Ankit Vora  
D/10, 3rd Floor, Salas Nagar  
Adharwadi, Jail Road, Kalyan (W), Thane-421301

Public Authority : The CPIO  
M/o. Commerce & Industry  
Directorate General of Foreign Trade, Maulana  
Azad Road, Udhog Bhawan, New Delhi-110011

Date of Hearing : 22.02.2016

Date of Decision : 22.02.2016

## Presence:

Appellant : Absent  
CPIO : Shri Yoginder Singh, DDG & CPIO

## FACTS:

- I. Vide RTI application dated 20.07.2015, the appellant sought information on sole issue.
- II. CPIO, vide its response dated 12.10.2015, allegedly not provided the required information to the appellant.
- III. The First Appeal (FA) was filed on 02.09.2015, as desired information not provided.
- IV. First Appellate Authority (FAA), vide his order dated 08.12.2015, upheld the decision of CPIO.
- V. Grounds for the Second Appeal filed on 15.10.2015, are contained in the Memorandum of Second Appeal.

## HEARING

Appellant opted to be absent despite of our due notice to him. Respondents appeared before the Commission personally and made the submissions at length.

## DECISION

It would be seen here that the appellant, vide his RTI Application dated 20.07.2015, sought information from the respondents on sole issue. Respondents, vide their response dated 12.10.2015, allegedly not provided the required information to the appellant. Being aggrieved by the aforesaid response, FA was filed by the appellant on 02.09.2015 before the FAA, who vide his order dated 08.12.2015, upheld the decision of CPIO. Hence, a Second Appeal before this Commission.

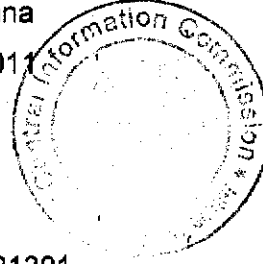


The CPIO

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